

**Government of Jammu and Kashmir,  
Civil Secretariat, Revenue Department.**

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**Notification**  
Srinagar, the *19<sup>th</sup>* September, 2016.

SRO *299*, -In exercise of the powers conferred by sub-section (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act. Samvat, 1996 (XII of 1996), and in supersession of all the Previous notifications issued in this behalf, the Government hereby confer upon Shri Reyaz Ahmad Wani Addl. Deputy Commissioner Srinagar the powers of collector, Land Acquisition for the purposes of following projects:-

1. Syed Mirak Shah Road (SMS)
2. Khanyar, Zadibal, Pandech (KZP) Road.
3. Peer Dastigeer Sahib Shrine
4. Naqashband Sahib Shrine.

**By order of the Government of Jammu and Kashmir**

Sd/-

Muhammad Ashraf Mir  
Commissioner /Secretary to Government,  
Revenue Department.

Dated: - *19* -09 - 2016

No: - Rev/LB/09/2012-I

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Srinagar.
2. Commissioner/Secretary to Government, General Administration Deptt.
3. Divisional Commissioner, Kashmir.
4. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
5. Deputy Commissioner, Srinagar.
6. Director, Archives, Archaeology & Museums, J&K
7. Manager Government Press, Srinagar for publication in the Govt. Gazette.
8. Pvt. Secretary to Honble Minister for Revenue for information of the Minister
9. Pvt. Secretary to Hon'ble Minister (MOS) Revenue for information of the Minister
10. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
11. I/C Website for hoisting the said notification (SRO) on official website.
12. notification / Stock file.

*MA* *19.9.16*

(Manzoor Ahmad Parray)  
Under Secretary to Government  
Revenue Department *my*